

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2998

ANSWERED ON:29.08.2013

PENSION SCHEMES

Ahir Shri Hansraj Gangaram

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether a large number of cases pertaining to the large scale by the officials of irregularities and corruption by the Government of Maharashtra have been reported in regard to the Central Government funded Sanjay Gandhi, Indira Gandhi Niradhar Yojana and National Old Age Pension Scheme;

(b) if so, the details thereof;

(c) whether the Union Government hastaken steps to enquire into this matter aswell as to take action against such cases of corruption in Maharashtra by taking cognizance of the same;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a) to (e). No reports have been received by this Ministry about Maharashtra regarding large scale irregularities and corruption in respect to the centrally funded Indira Gandhi National Old Age Pension Scheme (IGNOAPS). Sanjay Gandhi Niradhar Anudhan Yojana is a state run programme being implemented by State Government of Maharashtra. Hence no complaints thereon are forwarded to this Ministry by the Government of Maharashtra. Since the National Social Assistance Programme (NSAP) which includes IGNOAPS is under State Plan, identification of beneficiaries, sanction and disbursement of assistance under the schemes of NSAP are done by State Governments. Hence, complaints received in this Ministry are forwarded to State Government for taking appropriate action. Inquiry through National Level Monitors (NLMs) is also conducted depending on the seriousness of the reported irregularity. For improved monitoring and to eliminate irregularities, States have been advised to conduct annual verification and social audit under NSAP. They have also been advised to prepare data base of beneficiaries and keep it in public domain.